

**National Green Tribunal
(Principal Bench)**

**Faridkot House
Copernicus Marg
New Delhi.**

Dated: 10.02.2015

Office Order

As per approval of the competent authority the following cases are transferred from Hon'ble Chairperson Bench (PB) NGT to Court No. 2, NGT (PB).

By Order

(Sanjay Kumar)
Registrar General
NGT (PB)

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to all Hon'ble Members
3. Registrar General NGT(PB)
4. Deputy Registrar, NGT (PB)
5. Notice Board NGT (PB)
6. Website of NGT

Sr. No.	List of Cases Transferred from Hon'ble Chairperson Bench NGT To Court No. 2 NGT (PB)	
1	Appeal No. 77/2014 (M.A No. 681/2014)	Mahan Sangharsh Samiti & Ors. Vs Union of India & Ors.
2	Appeal No. 79/2014 (M.A No. 694/2014)	Debadityo Sinha & Ors. Vs Union of India & Ors.
3	Appeal No. 02/ 2015	M/s Unichem Laboratories Ltd. v. UPPCB & Ors.
4	Appeal No. 04/ 2015	Deepak Gupta v. State of Chattisgarh & Anr.
5	Appeal No. 09/ 2015	Mirza International Ltd. v. State of U.P.
6	Original Application No. 56/2013 (T _{HC})	Satish Kumar Vs Union of India & Ors.
7	Original Application No. 121/2013	Akash Vashishtha & anr. Vs. Union of India & Ors.
8	Original Application no. 269/2013	Haryali Welfare Society Vs. Union of India & Ors.
9	Original Application No. 293/2013	Virendra Kumar Vs Municipal Council, Solan & Ors
10	Original Application No. 58/2013	Sonya Ghosh Vs Govt. Of NCT of Delhi & Ors.
11	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. V/s Union of India & Ors.
12	Original Application No. 270/2013	K.C. Bhargava & Ors. Vs Union of India & Ors.
13	Original Application No. 56/2013 (T _{HC})	Satish Kumar Vs Union of India & Ors.
14	Original Application No. 229/2013	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.
15	Original Application No. 522/2014	Dr. Rakib Anjum v. MoEF & Ors.
16	Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness (SPCHETNA) Vs Union of India & Ors.
17	Original Application No. 163/2014	Kuldeep Nagar & Anr. Vs Jaiprakash Associates Ltd. & Ors.
18	Original Application No. 161/2014	Bharat Jhunjunwala Vs Union of India & Ors.
19	Original Application No. 173/2013	Anil Kumar Nanda & Anr. v. MoEF & Ors.
20	Original Application No. 489/2014	Indian Institute of Sustainable Development v. UOI & Ors.
21	Original Application No. 499/2014	Anupam Raghav & Anr. v. Union of India & Ors.
22	Original Application No. 198/2014	Janhit Sewa Society v. State of UP & Ors.
23	Original Application No. 162/2014	Ms. Madhur Panjwani v. DDA & Anr.
24	Original Application No. 125/2013	Rameshwar Singh v. State of UP & Ors.
25	Original Application No. 22/2014	Pratap Singh v. Union of India & Ors.
26	Original Application No. 115/2014	Corruption Removal Society Vs Deputy Conservator of Forests & Ors.
27	Original Application No. 94/2014	Ravinder Yadav Vs G.N.C.T.D & Ors.